CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, 61/35, COPERNICUS MARG, NEW DELHI.

CP No. 702/2015 in OA No. 2152/2015

New Delhi this 18th day of January, 2016

Hon'ble Dr. Brahm Avtar Agrawal, Member (J) Hon'ble Mr. K.N.Shrivastava,, Member (A)

(By Advocate: Mr. Sourabh Ahuja)

Versus

- A. Bhattacharya Chairman
 Staff Selection Commission Block No.12, CGO Complex Lodhi Road, New Delhi-3
- Mr. Vilas S. Budhe
 Regional Director
 Staff Selection Commission
 Northern Range, Block No.12
 CGO Complex, Lodhi Road, New Delhi-3 Respondents

(By Advocate: Mr. Yogesh Mahur, proxy for Mr. Gyanender Singh)

ORDER (Oral)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J):-

Learned counsel for the petitioner submits that the respondents have already complied with the Tribunal's order and he is satisfied with the same. Therefore, he seeks to withdraw the CP. Allowed. Notices are discharged.

(K.N.Shrivastava)
Member (A)

(Dr. Brahm Avtar Agrawal) Member (J)